

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1829**

TO BE ANSWERED ON THE 7TH AUGUST, 2024/ SRAVANA 16, 1946 (SAKA)

DISPOSAL OF NARCOTICS

1829 # SHRI BABURAM NISHAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the initiatives taken by Government for the disposal of the narcotics seized by the narcotics law enforcement agencies;

(b) the quantum of narcotics disposed of by various drug law enforcement agencies during the last three years; and

(c) the area of illegal cultivation of ganja and opium that has been destroyed by various drug law enforcement agencies during the last three years?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) Narcotics Control Bureau (NCB) has published a guidance booklet encompassing all the legal provisions as well as judgments of Hon'ble Supreme Court and High Courts relating to disposal of drugs and other seized items. The same has been uploaded at Narco Coordination (NCORD) portal for easy access by the Drug Law Enforcement Agencies (DLEAs).

(b) Quantum of narcotic drugs and psychotropic substances disposed during the last three years as reported by various DLEAs to NCB is as under:

Year	Qty (in Kg)	Bottles (in pieces)	Tablets (in pieces)	Injections (in ampules)	Total Approx. Qty. in Kg
2021	131294	95222	4178623	6192	139597
2022	755091	1287175	20922799	46387	865547
2023	634604	1496399	4342987	3367	762015

Source: NCB

(c) The year-wise destruction of illegal cultivation of Cannabis (Ganja) and Opium during last three years as reported by various DLEAs to NCB is as under:

Crop	2021 (in acre)	2022 (in acre)	2023 (in acre)
Opium	11,027	13,796	31,786
Cannabis	34,866	26,266	22,507

Source: NCB
